

market on the basis of market information gained. Since Indian prices were high till last year, it has not so far been possible to establish a good lead in new markets.

**Recovery of Loans taken from Banks
by Sick Units**

765. SHRI AMAL DATTA : Will the Minister of FINANCE be pleased to state:

(a) the amount of money taken so far by the sick units from the banks;

(b) the amount of money so far recovered by the banks; and

(c) the steps Government propose to take against those who have already wound up their units without paying back the loan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) As per the latest available information furnished by the Reserve Bank of India, as at the end of December, 1983 the outstanding advances of Scheduled Commercial Banks to large, medium and small scale sick units amounted to Rs. 3101.29 crores.

(b) The account of any industrial unit with a bank is a running account and the financial assistance is granted on a 'roll over' basis. It is therefore not possible to say how much amount has been recovered by the banks from the sick units in their assistance portfolio.

(c) In the case of sick units, banks may resort to recall of advances, enforcement of securities and legal remedies for recovering the amounts due to them. In the case of units which have been wound up, the banks can take recourse to legal measures to recover their dues.

**Dacoity in Union Bank Branch of Anand
Niketan, New Delhi**

766. SHRI DHARAM PAL SINGH MALIK: Will the Minister of FINANCE be pleased to state:

(a) whether attention of Government has been drawn to the news item appeared in 'The Hindustan Times' of the 5th March, 1985 wherein it has been stated that four un-totting youths in a daring day-light

dacoity stormed into a Union Bank Branch in the posh Anand Niketan in South Delhi and after a smooth four minute operation, escaped with about Rs. 45,000 cash;

(b) if so, the details of the incident;

(c) whether any arrest has since been made; and

(d) the action taken to avoid such recurrence?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir, the news-item has come to Government's notice.

(b) and (c). The Union Bank of India has reported that at about 12.45 P.M. on 4th March 1985, four persons, brandishing country made revolvers, entered its Anand Niketan (New Delhi) Branch and looted cash amounting to Rs. 44,994/-. The police was immediately informed of the incident. The police investigations are in progress. No arrests have been made so far.

(d) State Governments, who are primarily responsible for the maintenance of law and order, have been requested to take suitable preventive measures for curbing the incidents of bank dacoities/robberies. Government have also issued guidelines to all public sector banks to tighten security measures within their premises.

**Commercial Borrowings by Premier
Financial Institutions**

767. SHRI AMAR ROYPRADHAN Will the Minister of FINANCE be pleased to state:

(a) whether premier financial institutions in the country have considered "safe" external commercial borrowings by India upto Rs. 7,500 crores during the Seventh Five Year Plan for financing the country's various crucial industrial projects; and

(b) if so, the details in this regard and the decision of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Premier financial institutions like IDBI, ICICI and IFCI have reported that no such assessment of "safe"